

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 28th day of *September, 2016*.

**HON'BLE DR. MURTAZA ALI, MEMBER (J).
HON'BLE MR. O.P.S. MALIK, MEMBER (A).**

Original Application Number. 330/00863/2007.

S.K. Sisodia, aged about 55 years, son of Dr. V.K. Shashtri, R/o 53 ABC Company Bagh, Tundla.

.....Applicant.

VE R S U S

1. Union of India through General Manager, Northern Railway, New Delhi.
2. General Manager, North Central Railway Headquarter, Allahabad.
3. Chief Operations Manager, North Central Railway, Allahabad.
4. Puran Lal, Traffic Inspector Headquarter, North Central Railway, Allahabad.

.....Respondents

Advocate for the applicant : Shri A. Srivastava

Advocate for the Respondent: Shri P.N. Rai

O R D E R
(Delivered by Hon'ble Mr. O.P.S. Malik, A.M)

By way of the instant original application, the applicant has prayed for following main reliefs: -

"i).to quash the final selection of AOM against 70% vacancy of promotional quota for 2005-2007.

[Signature]

ii).to direct the respondents to hold a fresh selection according to the final seniority list dated 11/13.08.2003.

iii).to direct the respondents to promote the applicant as AOM against 70% vacancy in the promotional quota for the selection of 2005-2007.

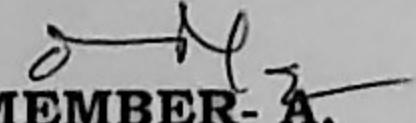
2. Heard Shri A. Srivastava, learned counsel for the applicant and Shri P.N. Rai, learned counsel for respondents.

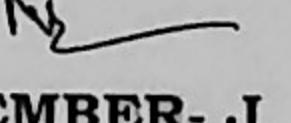
3. Learned counsel for respondents submits that the applicant has since retired. Therefore, grant of promotion to him has become infructuous.

4. On the other hand, learned counsel for the applicant submits that he does not have any instructions from the applicant in the matter.

5. In view of the above the O.A is dismissed as having become infructuous.

5. No costs.


MEMBER- A.


MEMBER- J.

Anand...